

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE AND BANKING
(REVENUE WING)

NEW DELHI: DATED THE 31st December, 1976.

NOTIFICATION
(INCOME-TAX)

NO.1612 (F.NO.197/66/76-IT(AI) : In exercise of the powers conferred by clause (v) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Sri Raja Rajeshwara Swamy Devasthanam, Vernulawada" for the purpose of the said section for and from assessment years 1974-75 and 1975-76.

Sd/-
(T.P. JHUNGERWALA)
DIRECTOR, GOVERNMENT OF INDIA

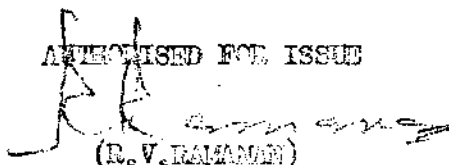
To
The Manager,
Government of India Press,
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(Near Rajouri Garden), New Delhi.

Copy to:-

1. The Executive Officer, Sri Raja Rajeshwara Swamy Devasthanam, Vernulawada, M. Sarsilla, Distt. Karimnagar, A.P.).
2. The Commissioner of Income-tax, Andhra Pradesh-I, Hyderabad, with reference to his letter No. P.R.No. X./8/76-77 dt. 25.11.76.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(D&S)/P&M/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
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9. Director of Training, IRS (Direct Taxes), Staff College, Nagpur, (5 copies).
10. Shri M.B. Rao, Joint Secy., Ministry of Law, Justice & Company Affairs (Department of Legal Affairs), New Delhi.

Sd/-
(T.P. JHUNGERWALA)
DIRECTOR, GOVERNMENT OF INDIA

APPROVED FOR ISSUE


(R. V. RAMAM)

ASST. DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (D&S).

NO. CC/IT(AI)/1587/436/DSP/76.

* SHARMA *